## \*NOTICE\*

The High Court Legal Services Sub-Committee Lucknow Bench, Lucknow is preparing a panel of 70 Advocates in consonance to Regulation 17(1) Chapter III of High Court Legal Services Committee Regulation, 1997.

Applications are, therefore, invited in the given format from legal practitioners having experience of five years and more for their empanelment as panel advocate. The Advocates who are desirous to conduct the cases or proceedings on behalf of the persons entitled for legal aid, legal advice or legal may apply. The panel lawyers services shall conduct the cases before Hon'ble High Court and Central Administrative Tribunal, Board of Revenue at Lucknow and other Authorities constituted under any law, other than District Courts. The applications will be received in the office of Joint Registrar (Listing)/Secretary, High Court Legal Services Sub-Committee, Lucknow Bench, Lucknow from

## 19-10-2013 to 31-10-2013 between 03:00 p.m. to

## 04:30 p.m. on any working day.

Joint Registrar(Listing)/Secretary High Court Legal Services Sub-Committee, Lucknow Bench, Lucknow

FORMAT	
<u>Application for empanelment of Advocate for High Court Legal Services</u> <u>Sub-Committee, High Court Lucknow Bench, Lucknow</u>	
1. Name of Advocate in block letters	АЕLF АТТЕSTED - ЭСНОТОВАРН НЕRE -
2. Father's/Husband's Name in full :	SIZE COFORED BECERT, PASSPORT
3. Date of Birth	: SUCY 3T2A9
4. Address	:
5. Office address	:
<ol> <li>Bar Council Enrollment No. (self attested photocopy of certificate)</li> </ol>	:
7. Advocate on roll	:
8. Experience No. of years	:
9. Forums of practice	:
10. Contact No. :	
11. E-mail-id	:
12. Whether ever convicted of any offence? :	
If yes, give details with a certified copy of the judgment.	
DECLARATION	
<ul> <li>a) I hereby declare that no FIR OR any complaint has ever been lodged against me and also declare that I have never been prosecuted in any criminal/ contempt case nor any criminal/contempt case is pending against me.</li> <li>b) I hereby declare that all the statements made in this application are true, complete and correct to my personal knowledge. In the event of any information being found false, incomplete, incorrect or ineligibility being detected before or after the selection, my candidature/selection/appointment is liable to be cancelled automatically without any notice to me.</li> <li>c) The information submitted herein shall be treated as final in respect</li> </ul>	
	(Signature of the Candidate)
	Name